

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UN-STARRED QUESTION No. 2028

TO BE ANSWERED ON FRIDAY, THE 21st DECEMBER, 2018

SUKRAVARA, AGRAHAYANA 30, 1940 (SAKA)

INCOME TAX EVADERS

†2028. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Department of Income Tax has conducted any survey to identify income tax evaders and to provide better services to the taxpayers during the last three years;
- (b) If yes, the details thereof;
- (c) the details of taxes collected so far during the current year, state/UT-wise; and
- (d) the percentage by which the said amount is higher or lower than the amount of taxes collected during the last three years.

ANSWER

MINISTER OF STATE FOR FINANCE

(SHRI SHIV PRATAP SHUKLA)

- (a) Yes, Department of Income Tax has conducted many surveys to identify income tax evaders during the last three years.

The Income tax Department has conducted several out-reach programmes and meetings with various stake-holders to identify the areas for better tax payer services.

(b) Details of surveys conducted to identify income tax evaders in last three

years - Surveys to identify income tax evaders have been done under the provision of Section 133A of Income Tax Act, 1961. Such surveys are not done at random but done on the basis of comparative examination of income shown in the return of income, if any filed, with the information relevant to a taxpayer's income available from various sources. If any apparent evasion is found, prescribed Income Tax authorities conduct the survey after recording reasons. Number of surveys done and amount of undisclosed income detected in such surveys in the last three years are as under:

Fin. Yr.	No. of survey	Amount of undisclosed income detected
2015-16	4428	Rs. 9699.85 cr.
2016- 17	12520	Rs. 13689.76 cr.
2017-18	13487	Rs. 9633.60 cr.

Details of survey conducted by Department of Income Tax to provide better services to the taxpayers during the last three years – The Income Tax Department based upon the feedback received from its regular interactions with various stake holders continuously upgrades the facilities and services provided by it to the taxpayers.

(c) Details of taxes collected so far (up to November, 2018) during the current year is as under:

Heads of Taxes	Amount Collected under Direct Taxes up to Nov. 2018
Corporation Tax	Rs. 2,95,816 crore
Taxes on Income	Rs. 2,56,149 crore
Total	Rs. 5,51,965 crore

(d) Percentage by which the said amount is higher or lower than the amount of taxes collected during the last three years are as under:

Financial Year	Direct Tax Collection	Growth over previous Year
2015-16 (Up to Nov. 2015)	Rs. 3,62,798 cr.	—
2016-17 (Up to Nov. 2016)	Rs. 4,19,649 cr.	15.67%
2017-18 (Up to Nov. 2017)	Rs. 4,81,291 cr.	14.69%
2018-19 (Up to Nov. 2018)	Rs. 5,51,965 cr.	14.68%